RAJYA SABHA

(b) if so, the measures the UGC and the HRD Ministry have taken to fulfil the required 22.5 per cent quota reserved for them; and

(c) how long it will take to fulfil the quota;

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) In order to ensure effective implementation of reservation policy for SCs/STs, the UGC has taken following steps:—

- (i) A Standing Committee has been set up by the UGC to review implementation of the Reservation Policy;
- (ii) UGC has issued guidelines to all universities regarding implementation of Reservation Policy;
- (iii) SC/ST Cells have been established in 103 universities and deemed universities;
- (iv) The UGC provides relaxation of 5% (from 55% to 50%) at the Master's level for appointment as Lecturers to SC/ST candidates. The Commission has also reduced minimum percentage of marks required for appearing in the NET Examination to 50% at the Master's level for SCsSTs; and
- (v) To remedy the non-fulfilment of the prescribed quota for SCs/STs in teaching position, the Commission has created a Central Poll Data Base of eligible SC/ST candidates to recommend their candidature for teaching position in universities and colleges.

## Vacant Post of Vice-Chairman, UGC

2877. DR. C. NARAYANA REDDY: SHRI K. RAMA MOHANA RAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the post of Vice-Chairman of UGC has been lying vacant for more than one year;

(b) if so, what are the reasons for keeping the post vacant and not filling it up; and

(c) by when the post is likely to be filled up?

149

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) and (c) Necessary action is being taken to fill up the post early.

## Schemes for Promotion of Yoga

2878. SHRI VIJAY J. DARDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have formulated action plan and schemes for promotion of Yoga all over the country and abroad through provision of Central assistance for research and teaching of Yoga through NGOs;

(b) if so, the details of Central schemes under which financial assistance is available and norms and condition thereof;

(c) the names of NGOs availing such aid in Maharashtra and finance released and utilised by them during the last five years; and

(d) whether Government have taken action against the NGOs grossly misutilising Central funds, giving details thereof; NGO-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Ministry of Human Resource Development (Department of Secondary Education and Higher Education) implements a Centrally Sponsored Scheme for Introduction of Yoga in Schools in India only. Under this scheme, non-profit making Yoga institutions of repute, registered societies and trusts, which have been in existence for 3 years or more, are ordinarily considered for financial assistance for training teachers in Yoga and building up infrastructure necessary for the purpose. In addition, Yoga Institutions of All India character are also given assistance for maintenance as well as developmental expenditure for promotion of research and/or for teacher training programmes in various aspects of Yoga. Norms of financial assistance and conditions of grant are given in the enclosed statement I (*See* below).

(c) the details of NGOs in Maharashtra, grants released to them and utilised by them during the last five years are given in the enclosed Statement-II (*See* below).

(d) Complaints against NGOs alleging misutilisation of the grants released to them have not been made to the Ministry of Human Resource

150